

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1091

TO BE ANSWERED ON THE 4TH DECEMBER, 2015

SHORTAGE OF RESIDENTIAL ACCOMMODATIONS

1091. SHRI SHARAD TRIPATHI:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether there is a shortage of residential accommodations for soldiers in the Army;
- (b) if so, the details thereof and the steps being taken by the Government to meet the shortage;
- (c) whether the Government is formulating any special policy to provide residential accommodation to defence personnel; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

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(a)&(b): Yes, Madam. There is a shortage of residential accommodations under Married Accommodation Project (MAP) and also other than Married Accommodation (OTM) in Military Stations in the Army. There is a deficiency of 1,45,705 Dwelling Units in OTM. Married Accommodation Project (MAP) was approved in May 2002 for providing approximately 2 lakh Dwelling Units (DUs) for personnel of the three Defence Services. The project has been planned for execution in three phases. At present the Government is

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implementing the Married Accommodation Project for providing decent family accommodation to defence personnel. Under this project DUs with improved specifications are being constructed. Apart from construction of DUs, hiring of houses is also being undertaken for Defence personnel to meet deficiency of housing. In addition service personnel are authorized House Rent Allowance (HRA) / Compensation in Lieu of Quarter (CILQ) / Family Accommodation Allowance (FAA).

(c)&(d): Government has already formulated special policy to provide residential accommodation to defence personnel. Government has formed Apex Steering Committee (ASC) under the chairmanship of Defence Secretary with Vice Chiefs of Army, Air Force and Navy as members with full powers for sanctioning of projects.
